

National Company Law Tribunal

Allahabad Bench

C Appeal No. 146/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2018

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHIVENDRA BAHADUR	CGSC	ROC	Shivendra
2.	PRABODH KUMAR BAJPAI	Advocate	Petitioner	Prabodh Bajpai
3.	Gaurav Mahajan	Sr. S. C I.T. Deptt.	I.T. Deptt.	Gaurav Mahajan

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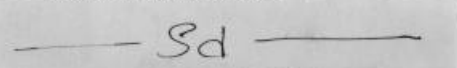
Advocate Sh. Prabodh Kumar Bajpai for the applicant, Sh. Shivendra Bahadur, CGSC for the ROC and Sh. Gaurav Mahajan, Sr. Standing Counsel for the Income Tax Department are present.

Standing counsel for the Income Tax Department requested time to file reply.

Income Tax Department shall file reply within one week by serving an advance copy to the applicant.

List the matter on 12th December, 2018.

Dated: 28.11.2018


SAROJ RAJWARE,
MEMBER (T)


BIKKI RAVEENDRA BABU
MEMBER (J)

Typed by:
Kavya Prakash Srivastava
(Stenographer)